

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-48/2022/4987/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the th 12 June, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/N/3002 Dated 07.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.06.2024, along with station leave permission, from the morning of 07.06.2024 till the morning of 10.06.2024**, as prayed for. The District & Sessions Judge, Nagaon, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2022/4988-4989/A, dated , 12-06-2024
Copy to:

1. The District & Sessions Judge, Nagaon.
- ✓ 2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
